

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CANTRONICS OFFICE EQUIPMENT PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Cantronics Office Equipment Private Limited
2.	Date of incorporation of corporate debtor	29/12/1994
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U32109MH1994PTC084138
5.	Address of the registered office and principal office (if any) of corporate debtor	Gala No. C/11, J. K. Industrial Estate-I, S No 40, Khairpada, Dist. Palghar Vasai, Thane – 401 305
6.	Date of closure of Insolvency Resolution Process	30-06-2023
7.	Liquidation commencement date of corporate debtor	30-06-2023
8.	Name and registration number of the insolvency professional acting as liquidator	CA Bharati Daga IBBI/IPA-001/IP-P-01963/2020-2021/13070
9.	Address and e-mail of the liquidator, as registered with the Board	94B, Palash Tower, Veera Desai Road, Andheri West, Near Country Club, Mumbai 400053 Bharatedaga1008@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	301-302, Poonam Pearl, Next to Himachal Society, Opposite New India Colony, Andheri West, Mumbai - 400058 liquidcantronics@gmail.com
11.	Last date for submission of claims	30-07-2023

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of liquidation of the **Cantronics Office Equipment Private Limited** on 30th June 2023.

The stakeholders of Cantronics Office Equipment Private Limited are hereby called upon to submit their claims with proof on or before 30th July 2023, to the liquidator at the address mentioned against item no.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Ms. Bharati Daga

Date and place: Mumbai : 4th July 2023 and Mumbai



3/7/23
B Daga





Triveni Continental Kings crowned Global Chess League champions

Dubai: Triveni Continental Kings were crowned champions of inaugural Global Chess League after Danish Grandmaster Jonas Bjerre defeated upGrad Mumba Masters' Javokhir Sindarov in a

sudden death match. The winner was decided through three stages of tie-breaks. After two rounds of rapid ending in a draw, another two rounds of blitz were played, but still finished with draws.

SPORTS CAFE

Switzerland picks 16-year-old Beney

Geneva: Sixteen-year-old Iman Beney was picked in Switzerland's squad on Monday for the Women's World Cup, only three days after making her debut with the national team. Beney, a midfielder with Swiss club Young Boys, impressed Friday as a second-half substitute in a 3-3 draw against another World Cup team, Zambia. She will turn 17 two days after Switzerland opens Group A against Philippines on July 21 in Dunedin, New Zealand. The group also includes tournament co-host New Zealand and Norway. "We haven't taken her only as a prospect," Switzerland coach Inka Grings said of Beney. "She can make an impression at the World Cup." Alongside Beney, five others in the 23-player squad have more than 100 national team appearances: Barcelona winger Ana-Maria Crnogorцевic, Paris Saint-Germain forward Ramona Bachmann, Real Betis goalkeeper Gaëlle Thalmann and Arsenal teammates Lia Wälti and Noelle Maritz.

Newcastle signs AC Milan's Tonali

Manchester: Saudi-backed Newcastle spent big to sign Sandro Tonali from AC Milan on Monday and take the midfielder away from the club he supported as a child. The Italy international joined for an undisclosed fee and has signed a contract until 2028, the club said. The fee is reportedly up to 60 million pounds (\$76.3 million). "He is an exceptional talent and has the mentality, physicality and technical attributes to be a great fit for us," Newcastle manager Eddie Howe said. "At 23, Sandro already has important experience as a key player in one of Europe's top leagues and in the Champions League, as well as playing for his country. "But he also has the opportunity and potential to grow and evolve with us, and I'm excited to add him to our squad as we approach the exciting season ahead." Newcastle is preparing for life back in the Champions League after qualifying for European club soccer's elite competition for first time since 2003 last season.

'I always wanted to come to India'

Kolkata: Emiliano Martinez, the significant other of Argentina's third FIFA World Cup triumph, landed here on Monday as the football-mad city continued its tryst with the stars of the spectator sport. The city that has hosted the likes of Pele, Maradona, Messi and Cafu will for the first time play host to a reigning World Cup winner whose heroics in the penalty shootout against France last December earned Argentina its first world title in 36 years. Amid tight security arrangements, the Golden Glove winner of the 2022 World Cup checked into his five-star hotel on EM Bypass. A host of events are lined up for Martinez over the next two days. He was accorded a warm reception by Mohun Bagan officials at the airport where hundreds of Argentina fans waved the Albiceleste colours. "I'm feeling great. It's a lovely country. I'm delighted to be here. I'm really excited. I promised I'm gonna come to India so I'm here. It's a place I always wanted to come," Martinez said at the start of his two-day visit.

Benítez says he had offers before Vigo

Vigo (Spain): Vigo (Spain): Rafa Benítez was introduced as Celta Vigo coach on Monday, saying he accepted the Spanish club's offer because he wanted to be back in a top league and closer to home. Benítez, who last coached Everton in England, said he received more than 20 offers from clubs in Spain and abroad. "There is a lot of money being offered out there," the 63-year-old Spaniard said. "I wanted to be in a top league and closer to family, and with a project that allows me to grow. This offer was the most attractive. I am proud to be the club's coach in its centennial." Benítez coached some of the top clubs in Europe, including Real Madrid, Liverpool, Inter Milan, Chelsea and Napoli. He won the Champions League with Liverpool in 2005. Benítez had a stint in China before taking over Everton and after coaching Newcastle.

INDIA EYE NINTH SAFF CUP TITLE

Host might just appear to have a slight upper hand in front of a partisan home crowd at the Kanteerava

PTI / Bengaluru

Defending champions India would look to preserve a proud record and add a ninth title to their shelf when they face a tough Kuwait in the SAFF Championship final, here on Tuesday.

India were stretched to a penalty shootout by Lebanon in the semifinals before winning 4-2, while Kuwait had to wait till extra time to eke out a 1-0 victory over Bangladesh.

In fact, this will be the second time India will face Kuwait in the tournament. They had played out a 1-1 draw in an acrimonious Group A match last week.

India might just appear to have a slight upper hand in front of a hugely partisan home crowd at the Kanteerava Stadium.

But there is a worrying aspect. Will India be able to give their best in the final after they



India, Kuwait league stage result
1-1

were made to toil for two matches in succession? India assistant coach Mahesh Gawli sought to allay such concerns.

"I'd like to say that if you get one week, you can't do anything. But when you get one

Indian defender Sandesh Jhingan speaks to the media on the eve of SAFF final. Also seen India assistant coach Mahesh Gawli to his right

month or more you work more on fitness," said Gawli.

"I think we had almost 50 days. Our strength and conditioning coach, Luka Radman,

has done a wonderful job. We have seen our players playing without injuries, and there have been no cramps as well."

In the final, India will also be boosted by the return of key

Hodgson signs 1-year contract with Palace

AP / Manchester

After saving Crystal Palace from relegation, 75-year-old Roy Hodgson was rewarded on Monday with a one-year contract to manage the Premier League club.

The deal comes two years after Hodgson ended his first spell at the club and announced his retirement from soccer.

"I am immensely pleased and proud to be extending my time at Crystal Palace," Hodgson said. "I know what a fantastic squad we have here. It's a great blend of youth and potential, alongside experienced players with Premier League and international pedigree."

Hodgson, who turns 76 next month, just can't seem to keep away from the sport. His departure from Palace in 2021 was supposed to signal the end of his managerial career.

Chhetri extends stay with BFC

Signs one-year deal with an option of an additional year

PTI / Bengaluru

Exactly two months before celebrating his 39th birthday, Indian football icon Sunil Chhetri on Monday signed a new one-year deal with Bengaluru FC with an option of an additional year.

The world's third highest goal-scorer among active players, Chhetri unveiled a banner at the Kanteerava Stadium here after India's win over Lebanon in the SAFF Championship semifinal on Saturday, stating his decision to stay at the club with which he has won seven trophies.

"I have signed a Bengaluru FC contract a fair few times, and what I can tell you is that it always feels special, even when it probably should not,



given it is a formality. I am so happy that I will be spending two more years here," Chhetri said, after putting pen to paper.

"The fans have been such a vital factor in this decision. Over the years, there have been some generous offers from some very good clubs, but the fact that I couldn't even think of going anywhere made me realize the influence our fans have had on that decision."

Chhetri, who joined as club captain at the time of its inception in 2013, is the Blues' longest serving player, having been part of 10 seasons with the club. During this period, he has won the I-League (2014, 2016), the Federation Cup (2015, 2017), the Super Cup (2018), Indian Super League (2019) and most recently the Durand Cup (2022).

"This city the club and all the people involved with it - we're such a solid bond. And

as a footballer, to get that, is very rare and special. I am fortunate, grateful and happy, and I hope that everyone associated with this family feels the same way about this extension," Chhetri added.

Chhetri has over 250 appearances for Bengaluru FC across competitions, scoring 116 goals in the process. The talismanic striker was also the club's top-scorer on seven occasions.

"It is an absolute honour and privilege for us at Bengaluru FC that Sunil Chhetri has chosen to extend his stay with the club. He has been the face of this football club, and continues to be its flag bearer."

The banner unveiled on Saturday, which served as a surprise to the Blues' faithful at the Kanteerava, read '(Bengaluru), I'm going nowhere. Sunil Chhetri', and was also followed by a video on the club's social media handles.



CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED
Branch Office: 1st Floor, 'Dare House', No.2, N.S.C. Bose Road, Chennai-600001.
Branch Address:- Unit No.203, Lotus IT Park, Road No.16, Wagle Estate, Thane West, Maharashtra.

DEMAND NOTICE UNDER SECTION 13(2) OF THE SECURITISATION & RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT 2002

You, the under mentioned Borrower / Mortgagee is hereby informed that the company has initiated proceedings against you under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and that the Notice under 13 (2) of the Act sent to you by Registered Post Ack. Due for Borrower/s has been returned undelivered. Hence, you are hereby called upon to take notice and pay the outstanding loan amount mentioned against the said account with interest accruing there from within 60 days from the date of this publication, failing which the company will proceed against you by exercising its right under Sub-Section (4) of Section 13 of the Act by enforcing the below mentioned security to realize its dues with interests and costs. It is needed to mention that this notice is addressed to you without prejudice to any other remedy available to the company.

Sl.	Loan Account No. & Name and Address of the Borrower/s	Loan Amount(s)	Date of Demand Notice & Amount Outstanding
1.	(Applicant), A-402, Manthan Shreshesh CHS, Hajuri Road, Near Lic Building, Wagle Estate, Thane, Maharashtra-400604. Vaishali Deepak Warke (Co-Applicant) , A-402, Manthan Shreshesh CHS, Hajuri Road, Near LIC Building, Wagle Estate, Thane, Maharashtra-400604. Powervision Engineers Pvt Ltd. (Co-Applicant) , A-402, Manthan Shreshesh CHS, Hajuri Road, Near Lic Building, Wagle Estate, Thane, Maharashtra-400604.	Rs. 85,00,000/-	26-06-2023 & Rs.83,40,238/- as on 16-06-2023 together with further interest at contractual rate of interest thereon.

SCHEDULE OF PROPERTY: Flat No.A-402 of Building known as Manthan Co-Op. Hsg. Society, Hajuri Road, Near LIC Building, Wagle Estate, Thane-400604.

Date: 04-07-2023
Place: Thane

Sd/- Authorised Officer
Cholamandalam Investment And Finance Company Limited.



पनवेल महानगरपालिका
ता. पनवेल, जि. रायगड - ४१० २०६
Email ID : panvelcorporation@gmail.com

दूरध्वनी क्र. : ०२२-२७४५८०४०/४१/४२
दिनांक : ०३/०७/२०२३

निविदा सूचना

अ. क्र.	निविदा क्र.	कामाचे नाव	अंदाजपत्रकीय रक्कम
१)	PMC/WS/19/2023-24	पनवेल महानगरपालिका क्षेत्रातील महाराष्ट्र जीवन प्राधिकरणाच्या पोदी टॉपिंग पॉईंट ते पनवेल रेल्वे स्टेशनपर्यंत ३०० मि.मी. व्यासाची पाईपलाईन टाकणे.	रु. २९,२५,१९०/-

वरील ई-निविदेबाबतची माहिती शासनाच्या 'http://mahatenders.gov.in' या संकेतस्थळावर दि. ०५/०७/२०२३ रोजी प्रसिद्ध करण्यात येईल. संबंधित निविदाकारांनी याची नोंद घ्यावी.

सही/-
(प्रशांत रसाळ)
अतिरिक्त आयुक्त (१)
पनवेल महानगरपालिका

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
CANTRONICS OFFICE EQUIPMENT PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Cantronics Office Equipment Private Limited
2.	Date of incorporation of corporate debtor	29/12/1994
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U32109MH1994PTC084138
5.	Address of the registered office and principal office (if any) of corporate debtor	Gala No. C/11, J. K. Industrial Estate-I, S No 40, Khairpada, Dist. Palghar Vasai, Thane - 401 305
6.	Date of closure of Insolvency Resolution Process	30-06-2023
7.	Liquidation commencement date of corporate debtor	30-06-2023
8.	Name and registration number of the insolvency professional acting as liquidator	CA Bharati Daga IBBI/PA-001/IP-P-01963/2020-2021/13070
9.	Address and e-mail of the liquidator, as registered with the Board	94B, Palash Tower, Veera Desai Road, Andheri West, Near Country Club, Mumbai 400053 Bharateedaga1008@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	301-302, Poonam Pearl, Next to Himachal Society, Opposite New India Colony, Andheri West, Mumbai - 400058 liquidcantronics@gmail.com
11.	Last date for submission of claims	30-07-2023

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of liquidation of the **Cantronics Office Equipment Private Limited** on 30th June 2023.

The stakeholders of Cantronics Office Equipment Private Limited are hereby called upon to submit their claims with proof on or before 30th July 2023, to the liquidator at the address mentioned against item no.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Place: **Mumbai**
Date: **4th July 2023**

Sd/-
Name and signature of liquidator :
Ms. Bharati Daga



Bandhan Bank

Regional Office: Netaji Marg, Nr. Mithakhali Six Roads, Ellisbridge, Ahmedabad-6. Phone: + 91-79-26421671-75

SYMBOLIC POSSESSION NOTICE

NOTICE is hereby given under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, the Authorized Officer issued demand notice on the date mentioned against the account stated hereinafter calling upon them to repay the amount within 60 days from the date of receipt of said notice. The borrower(s), having failed to repay the amount notice is hereby given to the borrower(s) and the public in general, that the undersigned has taken symbolic possession of the property described herein below in exercise of the powers conferred on him under sub-section (4) of Section 13 of the said Act read with Rule 8 of the said Rules 2002 on the date mentioned against the loan account. The borrower(s) in particular and the public in general is hereby cautioned not to deal with the property and any dealing with the property will be subject to the charge of the Bank for the amounts, interest, costs and charges thereon. The borrowers' /borrowers' attention is invited to the provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured asset.

Name of borrower(s) & Loan Account No.	Description of property mortgaged (Secured Asset)	Date of Demand Notice	Date of Symbolic Possession Notice	Outstanding Amt. as on Date of Demand Notice
Mr. Yuvraj Nitin Khare Mrs. Vijaya Nitin Khare Mr. Nitin Ramchandra Khare 20006100003299	All that piece and parcel of the immovable property situated at Gat No. 619, Nakshtia City, D wing, 2nd Floor, Sadanika No. 206, Mouje Shirval, Tal- Khandalia, Dist- Satara and bounded by: North: Flat No. 205, East: Flat No. 207, West: Wing E, South: Road	24.02.2023	28.06.2023	Rs.12,72,999/-
Mr. Ashish Pandurang Sanas Mr. Pandurang Rajaram Sanas 20006100002952	All that piece and parcel of the immovable property situated at Survey No. 613/1 + 2 + 4 + 5, Plot No.1, Flat No. D 14, 4th Floor, Building No.2, Trambkeshwar Apartment, D wing, Bhadreshwar City, At Shahabag, Tal- Wai, Dist- Satara and bounded by: North: Flat No. D 13, East: Open to Sky, West: Open to Sky Flat No. D 15, South: Flat No. D 15	29.03.2023	28.06.2023	Rs.4,97,373/-
Mr. Amrut Sambhaji Gole Mr. Sambhaji Baburao Gole 20006100001768	All that piece and parcel of the immovable property situated at R S No. 6/1A, Plot No.68, Flat No. S 28, 2nd Floor, Karanje Tarf, Satara, Dist- Satara and bounded by: North: Margin Open Space, East: Margin Open Space & B wing, West: Margin Open Space, South: Flat No. S 27	24.02.2023	28.06.2023	Rs.13,76,435/-
Mr. Pankaj Bajirao Patil Mrs. Pooja Pankaj Patil 20006220000175	All that piece and parcel of the immovable property situated at Survey No. 201/1, 2/2. Flat No. S 05, 2nd Floor, Shivneri Apartment, Near Five Temple, A/p, Mouje Jakhinwadi, Tal- Karad, Dist- Satara-415110 and bounded by: North: Flat No. S 06, East: 20 Feet Road, West: Staircase, South: Flat No. S 04	29.03.2023	28.06.2023	Rs.3,25,067/-
Mr. Suraj Sanjay Ghatage Mrs. Bhakti Suraj Ghatage 20006100003015, 20006100002489	All that piece and parcel of the immovable property situated at C S No. 225 A, Flat No. FF 4, 1st Floor, Rohit Residency, Satara, Karanje Peth, Satara and bounded by: North: Flat No. F F 1, East: Open Space of said building, West: Open Space of said building, South: Staircase and Flat No. F F 3	06.03.2023	28.06.2023	Rs.24,61,890/-
Mr. Navnath Mohan Karne Mrs. Kiran Navnath Karne 20006100003341	All that piece and parcel of the immovable property situated at Gat No.130, Plot No.20 to 59, 2nd Floor, Flat No. 311, Shivneri Residency, Mouje Satewadi, Tal- Khatav, Dist- Satara and bounded by: North: 9 Mtr Road out of Gat No.130, East: Vaduj Pedrav Road, West: Flat No.310, South: Flat No.312	23.02.2023	28.06.2023	Rs.14,65,909/-

Place: **Satara**
Date: **04/07/2023**

Authorised Officer
Bandhan Bank Limited

DEBTS RECOVERY TRIBUNAL - 1, MUMBAI
(Government of India, Ministry of Finance)
2nd Floor, Telephone Bhavan, Colaba Market, Colaba, Mumbai- 400005.
(5th Floor, Scindia House, Ballard Estate, Mumbai-400 001)

O.A. NO. 499 OF 2022
Canara Bank (E-Syndicate Bank) v/S
M/s. New Look Creation
Through its Proprietor Sayed Sarwar Ali & Anr.

Exh. No. 13
...Applicant
...Defendants

To,
DEFENDANT No. 1, M/S. NEW LOOK CREATION
Through its Proprietor Sayed Sarwar Ali, B/54, 1/1, Kalyan Wadi, Dharavi Main Road, Mumbai - 400017.
DEFENDANT No. 2, SAYED SARWAR ALI
Room No. 53, Poonawali Chawl, Main Road, Dharavi, Mumbai - 400017.

SUMMONS
1. WHEREAS, OA/499/2022 was listed before Hon'ble Presiding Officer/Registrar on **26/04/2023**.
2. WHEREAS this Hon'ble Tribunal is pleased to issue summons/ notice on the said Application under section 19(4) of the Act, (OA) filed against you for recovery of debts of **Rs.45,14,809.88**
3. WHEREAS the service of summons/Notice could not be effected in the ordinary manner and whereas the Application for substitute service has been allowed by this Tribunal.
4. In accordance with sub-section (4) of section 19 of the Act, you, the defendants are directed under:
(i) To show cause within thirty days of the service of summons as to why relief prayed for should not be granted;
(ii) To disclose particulars of properties or assets other than properties and assets specified by the applicant under serial number 3A of the original application;
(iii) You are restrained from dealing with or disposing of secured assets or such other assets and properties disclosed under serial number 3A of the original application, pending hearing and disposal of the application for attachment of properties;
(iv) You shall not transfer by way of sale, lease or otherwise, except in the ordinary course of his business any of the assets over which security interest is created and/ or other assets and properties specified or disclosed under serial number 3A of the original application without the prior approval of the Tribunal;
(v) You shall be liable to account for the sale proceeds realised by sale of secured assets or other assets and properties in the ordinary course of business and deposit such sale proceeds in the account maintained with the bank or financial institutions holding security interest over such assets.
5. You are also directed to file the written statement with a copy thereof furnished to the applicant and to appear before Registrar on **12/07/2023 at 12:00 Noon**, failing which the application shall be heard and decided in your absence.
Given under my hand and the seal of this Tribunal on this **01st day of May, 2023**.



Sd/-
Registrar,
Debts Recovery Tribunal-1, Mumbai

जाहीर सूचना		शाखा कार्यालय: आयसीआयसीआय बँक लि., कार्यालय क्रमांक २०१-बी, २रा मजला, रोड क्र. १, प्लॉट क्र- बी३, वायफाय आयटी पार्क, बागळे इंडस्ट्रियल इस्टेट, ठाणे, महाराष्ट्र-४००६०४.			
		खालील कर्जदारांनी बँकेकडून त्यांनी घेतलेल्या कर्ज सुविधेची मुदल आणि व्याजाचा परतावा करण्यात कसूर केलेली आहे आणि कर्ज नोन परफॉर्मिंग असेंटर (एनपीए) म्हणून वर्गीकृत झाले आहे. खालील नमूद तारखेची सूचना सिक्क्युरिटायझेशन अ‍ॅन्ड रिकन्स्ट्रक्शन ऑफ फायनान्सियल असेंटर अ‍ॅन्ड एन्कोर्मेंट ऑफ सिक्क्युरिटी इंटरेस्ट अ‍ॅन्ट, २००२ च्या कलम १३(२) अन्वये त्यांनी दिलेल्या त्यांच्या शेवटच्या ज्ञात पत्त्यावर त्यांनी जारी करण्यात आली, तथापि ती न बजावता परत आली म्हणुन त्यांना सदर जाहीर सूचनेबद्दल कोटविविध्यात येत आहे.			
अ. क्र.	कर्जदार/सह-कर्जदार/ हमीदाराचे नाव/(कर्ज खाते क्रमांक) आणि पत्ता	तारखा मतेच्या मिळकतीचा पत्ता/ अंमलबजावणीयोग्य पत्ता	सूचना पाठविल्याची तारीख / सूचनेच्या तारखेस शक्यवाकी	एनपीए तारीख	
१.	मे. हरिओम एजन्सी/श्री. संतोष किसनलाल भन्साळी/ श्री. किसनलाल बन्सीलाल भन्साळी/श्रीम. कल्पना संतोष भन्साळी/ एसबीएच बँक हाउसिंग सोसायटीजवळ, अंबेजोगाई, महाराष्ट्र बीड- ४३१५१७.-२१९२०५००४५३७	घर क्र. ८/६४०, नवीन गुहनिर्माण संस्था, राजस्थानी मंगल कार्यालयाजवळ, उस्मानाबाद बँकेजवळ, स. नं. ६१२, भूखंड क्र. ०२, गाव कसबे अंबेजोगाई शहर, नगर परिषद अंबेजोगाईच्या हद्दीत, जिल्हा बीज, महाराष्ट्र	मे ०८, २०२३ १,०७,५९,६५१/-	०५-ऑक्टो-२०२२	
२.	चॅम्प स्पॉर्ट्स प्रायव्हेट लिमिटेड/ श्री. अभिजीत नॅट्र पारखी/ श्री. नॅट्र वसंत पारखी/श्रीम. अनुराधा नॅट्र पारखी/श्रीम. प्रियमा अमिजीत पारखी/ ४०६/१, बी. बी. बहिर्त रोड, सिवाजीनगर, महाराष्ट्र पुणे-४११००५ - ००३९०५५०१४२५/ ००३९५५००००५३	प्लॉट क्र. ०९, दुसरा मजला, ए-विंग, हरिलीला अपार्टमेंट, सव्हे क्र. १४९, हिस्सा नं. ४ ते ७, ८, सव्हे क्र. १३४, हिस्सा क्र. ३/४, गाव बाणेर, तालुका हवेली, जिल्हा पुणे, महाराष्ट्र	मार्च २५, २०२३ १.७९,९३,०५१/-	२९-नोव्हें-२०२२	
३.	मे. अबिका डेअरी/श्री. गोपाल सुरेश माळी/ श्री. प्रणिता गोपाल माळी/श्रीम. सुनंदा सुरेश माळी/सी. एस. क्र. ४०१/१, शिव कॉलनी, उदितखेडा रोड, तालुका पारोळा, महाराष्ट्र जळगाव ४२५१११-२८१७०५००२८५१/ २८१७५५०००००३	मालमत्ता -१: गट क्र. ४०१/१, भूखंड क्र. १, गाव पारोळा, तालुका पारोळा, जिल्हा जळगाव, महाराष्ट्र. मालमत्ता -२: प्लॉट क्र. ७६ आणि ७७, गट क्र. २६६/१/२६८, मोजे पारोळा, जळगाव नगरपालिका, तालुका पारोळा, जिल्हा जळगाव, महाराष्ट्र.	मे २०, २०२३ १.१६,४७,४६८/-	०७-डिसें-२०२२	
४.	मुक्तेस स्वरूपचंद जैन/अर्चना मुक्तेस/ जैन/विनयकुमार मुक्तेसकुमार जैन/बी-३०४, राजेंद्र विहार सीएएस लि., एकराईन नगर, रायन इंटरनॅशनल स्कूल जवळ, मालाड पश्चिम, महाराष्ट्र मुंबई - ४००६४. -१०१९०५०५१४५१	प्लॉट क्र. बी-३०४, तिसरा मजला, राजेंद्र विहार सहकारी गुहनिर्माण संस्था लिमिटेड या नावाने ओळखल्या जाणाऱ्या इमारतीत, एकराईन नगर, मालाड पश्चिम, मुंबई -४०००६४, सीटीएस क्र. ३०७/३७, गाव वलनाई तालुका बोरीवली, मुंबई उपनगर जिल्हा येथे स्थित	मे २५, २०२३ १.२१,४८,३२४/-	०३-नोव्हें-२०२२	
५.	मे. इंडस्ट्रियल कॅसिटीव्ही/ श्री. बाळकृष्ण नारायण गावडे/ श्री. विनोद निरती जाधव/ श्री. बाळकृष्ण नारायण गावडे/ श्रीम. परिणीत बाळकृष्ण गावडे/ १३, पोपी गिव, पनवेलकर गाईन डीएमसी कॉलनीसमोर, अश्विनी हास्पिटलजवळ, अंबरनाथ पश्चिम, महाराष्ट्र ठाणे - ४२१५०१. -१०६७७५०००५२८	मालमत्ता-१: प्लॉट क्र. ६०१, सह्यावा मजला, एफ-३, किम्प्टन, पनवेलकर ग्रीन सिटी, बी-केविन रोड, अंबरनाथ पूर्व, महाराष्ट्र ठाणे ४२१५०. सी.टी.एस. नं. ९३२५, मोजे गाव मोरिवली, तालुका अंबरनाथ नोंदणी जिल्हा ठाणे, अंबरनाथ महानगरपालिकेच्या हद्दीत, फातर नं.२- प्लॉट क्र. १३, तिसरा मजला, पोपी ई-विंग, पनवेलकर गाईन, जुनी डी.एम.सी. कॉलनी, माला एंजल स्कूल आणि बेथल चर्चजवळ, सीटीएस क्रमांक ११४९ ते ११६३, ११७६ ते ११८३, ११९३ आणि १२१२७ मोजे गाव कोहोज खुंबवली, तालुका अंबरनाथ पश्चिम जिल्हा ठाणे, अंबरनाथ नगरपरिषद, महाराष्ट्राच्या हद्दीतील सव्हेसह क्रमांक एन.ए.एस. १५ (भाग)	मे ३०, २०२३ १.१६,४४,७७७/-	३०-डिसें-२०२२	
६.	श्री. मुकेश कबीर मोहम्मद चौधरी/ श्री. कबीर मोहम्मद चौधरी, मोहम्मद शरीफ यांचा मुलगा/ श्री. कबीर मोहम्मद चौधरी, मोहम्मद शरीफ उर्फ श्री हाजी कबीर मोहम्मद चौधरी यांचा मुलगा/ प्लॉट क्र. ए-१२०३, १२वा मजला, इमारत क्र. ०४, गौव बुद्धस, फेज-1, बेहलली पार्क, नेमाणा हाइट्स जवळ, मीरा रोड पूर्व, महाराष्ट्र ठाणे - ४०११७७.० - १७२८७०५००२१६६	प्लॉट क्र. १२०३, १२वा मजला, इमारत क्र. ४, गौव बुद्धस को-ऑपरेटिव्ह हाउसिंग सोसायटी लिमिटेड, हिस्सा क्र. २ पथील सव्हे क्र. ४३५, ४३६, हिस्सा क्र. ३,४,५,५६,६१, १ मधील सव्हे क्र. ४३७, सव्हे क्र. ४४० मधील सव्हे क्र. ३,४,५,६,८,९१,९२,९३,९४ व ७ गाव नवयर, जिल्हा आणि उपजिल्हा ठाणे, महाराष्ट्र	मे २७, २०२३ १.३८,४०,९७२/-	२४-नोव्हें-२०२२	
७.	श्री. भावना अतुल द्विवेदी/ श्री. अतुलकुमार द्विवेदी/ डी-१२, रिजन्सी प्लाझा, कल्याण-अंबरनाथ रोड, उल्हासनगर, महाराष्ट्र ठाणे -४२१००२. -११९१०५०५००५३१	प्लॉट नं. ३०८, तिसरा मजला, बी-विंग, हिरा दीप को-ऑपरेटिव्ह हाउसिंग सोसायटी लिमिटेड, सव्हे नंबर १७७-ए चा भूखंड क्रमांक ०८, हिस्सा क्रमांक ३ (भाग), साई बाबा नगर, शांती नगर, कल्याण अंबर नाथ रोड, उल्हासनगर-३, ठाणे, महाराष्ट्र	मे ३०, २०२३ १.१३,३३,१२१/-	२७-मार्च-२०२३	
८.	छयाती फार्मा/ श्री. रोहितकुमार अरविंद शर्मा/ श्री. धनंजय हरिंशंकर शर्मा/श्रीम. मधुलता रोहित शर्मा/ २८-ए, फर्नांडिस स्ट्रीट, विलेपार्ले पूर्व, गावठाण, महाराष्ट्र मुंबई -४०००५७.- ०२११०५०५७१८	प्लॉट क्र. १०३, १० वा मजला, मय्य हाइट्स को-ऑपरेटिव्ह हाउसिंग सोसायटी लिमिटेड, सीटीएस क्र. ११६-बी, गाव कोळेकल्याण, तालुका अंधेरी, नोंदणी जिल्हा आणि उपजिल्हा मुंबई शहर आणि मुंबई उपनगर-एच-बॉर्ड, बृहन्मुंबई महानगरपालिका, विवेकानंद नगर, वाकोला ब्रिज, सांताक्रूझ पूर्व, मुंबई -४०००५५	जून ०२, २०२३ १.५२,७५,१९६/-	२२-फेब्रु-२०२३	
९.	मे. निसर्ग सेल्स (ओपीसी) प्रायव्हेट लिमिटेड/ श्री. बरुण शिजी गिरी/श्रीम. राधा बरुण गिरी/ प्लॉट क्र. १४०४, १५ वा मजला, ट्राॅपिकल लंगूट, टॉवर क्र. ३ हिबिस्कस म्हणून ओळखले जाते, सरस्वती शाळेच्या समोर, घोडबंदर रोड, महाराष्ट्र ठाणे - ४००६०६. -७७७७७५११२०१७	प्लॉट क्र. १४०४, १४वा मजला, बिल्डिंग क्र. ३ हिबिस्कस, ट्राॅपिकल लंगूट, सव्हे नंबर/हिस्सा नं. २४०/६, २४२/३/३, २४०/७, २४०/१, २४२/३/२(सी), २४०/३(सी), २४०/१ (१(सी), २४०/१०(सी), २४०/२(सी), गाव कावेसर, तालुका आणि जिल्हा ठाणे, महाराष्ट्र	जून ०३, २०२३ १.४१,४६,८३५/-	२८-फेब्रु-२०२३	
१०.	इंजेनियर्स टेक्नॉलॉजीस प्रायव्हेट लिमिटेड/ दिवाकर अर्जुनदेव खत्री/ सुलेखा अर्जुनदेव खत्री बी-२-१०२, सेमिन्ट्री श्री साई सीएएस लिमिटेड, लिंक रोड लागत, जोरेशवा, अंधेरी पश्चिम, सीटीएस क्र. ३२४/४ भाग, ३२६/५ भाग, सीटीएस क्रमांक १५१ ते १५५ (भाग), १२१/१२२ आणि १७२ (भाग) गाव ओशिवरा, मुंबई ४००१०२. मालमत्ता -२: प्लॉट क्र. १०२, १०वा मजला, विंग - बी२, इमारत क्र. ०३, सेमिन्ट्री श्री साई विंगस बी१, बी२ सहकारी गुहनिर्माण संस्था लिमिटेड, सी.टी.एस. क्र. १२१, १२२, १५१ ते १५५ आणि १७२, गाव ओशिवरा, तालुका अंधेरी, नोंदणी जिल्हा आणि उपजिल्हा मुंबई शहर, ऑफ लिंक रोड, ओशिवरा, अंधेरी पश्चिम, मुंबई ४००१०२	मालमत्ता-१: प्लॉट क्र. १०४, एच-विंग, पहिला मजला, सेमिन्ट्री श्री साई विंग बी१, एच, आय, सीएचएस लिमिटेड, लिंक रोड लागत, ओशिवरा, अंधेरी पश्चिम, सव्हे क्रमांक २१४/१, ३२१/१, ३२३/४, ३२४/५ भाग, ३२६/५ भाग, सीटीएस क्रमांक १५१ ते १५५ (भाग), १२१/१२२ आणि १७२ (भाग) गाव ओशिवरा, मुंबई ४००१०२. मालमत्ता -२: प्लॉट क्र. १०२, १०वा मजला, विंग - बी२, इमारत क्र. ०३, सेमिन्ट्री श्री साई विंगस बी१, बी२ सहकारी गुहनिर्माण संस्था लिमिटेड, सी.टी.एस. क्र. १२१, १२२, १५१ ते १५५ आणि १७२, गाव ओशिवरा, तालुका अंधेरी, नोंदणी जिल्हा आणि उपजिल्हा मुंबई शहर, ऑफ लिंक रोड, ओशिवरा, अंधेरी पश्चिम, मुंबई ४००१०२	जून ०५, २०२३ १.८७,२४,१४९/-	१४-फेब्रु-२०२३	
११.	मे. ए रॉबल सुपर मार्केट/ श्री. मोहनलाल तेजाराम देवासी/ श्रीम. अमरगती मोहनलाल देवासी/ श्री. प्रतीक वैभव चौधरी/ श्री. बालाजी इंडस्ट्रील त्यांचे भागीदार श्री. प्रतीक वैभव चौधरी/ शाप क्र. ११३, शांतिपि व्हिलेज, रॉयल पार्क हॉटेल जवळ, मास्टरपाईड-४, गोंगाव पूर्व, महाराष्ट्र मुंबई - ४०००५५. -००३८०५००५४३२	गट क्र. ४२०, मोजे उतर, ग्रामपंचायत उसर, तालुका व पंचायत समिती वाडा, उपनिबंधक वाडा, जिल्हा परिषद पालघर, महाराष्ट्र	जून ०३, २०२३ १.७२,३७,६०१/-	२०-मार्च-२०२३	
१२.	मे. नीता एंटरप्रायझेस/ भावेश कामीराम चौधरी/ अंजू भावेश चौधरी/ ई-५०३, न्यू मानसी कॉम्प्लेक्स सीएचएस लि., एसकुपा काशिभाग रोड समोर, मीरा रोड पूर्व, महाराष्ट्र ठाणे - ४०११०७. -००११०५००८२५१	मालमत्ता-१: दुकान क्र. ०५, तळमजला, मानसी कॉम्प्लेक्स, न्यू मानसी कॉम्प्लेक्स म्हणून ओळखले जाणारे, सहकारी गुहनिर्माण संस्था लिमिटेड, साई कृपा कॉम्प्लेक्स, काशिभाग, मीरा रोड (पूर्व), जिल्हा ठाणे-४०११०७ येथे सव्हे क्र. ०७, हिस्सा क्रमांक ०६ गाव काशी, तालुका व जिल्हा ठाणे, मिरा-भाईंदर महानगरपालिका नोंदणी जिल्हा व उपजिल्हा ठाणे, महाराष्ट्राच्या हद्दीत. मालमत्ता -२: प्लॉट क्रमांक ५०३, ई-विंग, पाचवा मजला, मानसी कॉम्प्लेक्स, साई कृपा कॉम्प्लेक्स, काशिभाग, मीरा रोड (पूर्व), जिल्हा ठाणे -४०११०७ येथे नवीन मानसी कॉम्प्लेक्स सहकारी गुहनिर्माण संस्था लिमिटेड म्हणून ओळखले जाते. क्रमांक ०७, हिस्सा क्रमांक ०६ गाव काशी, तालुका आणि ठाणे जिल्हा, मीरा-भाईंदर महानगरपालिकेच्या हद्दीतील नोंदणी जिल्हा आणि उपजिल्हा ठाणे, महाराष्ट्र	जून ०५, २०२३ १.८७,२४,१४९/-	१४-फेब्रु-२०२३	
१३.	मे. अर्निट हास्पिटल्स/ डॉ. शुभांगी श्रीकांत आडाटे/ डॉ. श्रीकांत नामदेव आडाटे/ मे. अर्निट हास्पिटल्स त्यांच्या भागीदारांमार्फत डॉ. शुभांगी श्रीकांत आडाटे आणि डॉ. श्रीकांत नामदेव आडाटे/ साई स्प्रिंग, ८,९,१०, सेक्टर-३५जी, खारघर, महाराष्ट्र नवी मुंबई -४१०२१०. - ७२७७७५५०००२७	मालमत्ता-१: दुकान/युनिट क्र. १,२,३,४ आणि ५, तळमजला, भूखंड क्रमांक ४१, सेक्टर-१९, गोठाण विस्तार योजना, गाव खारघर, तालुका पनवेल, जिल्हा रायगड पनवेल महानगरपालिकेच्या हद्दीत, नोंदणी जिल्हा-उपजिल्हा पनवेल, महाराष्ट्र. मालमत्ता -२: दुकान/युनिट क्र. ६,७,८, आणि ९, तळमजला, भूखंड क्रमांक ४१, सेक्टर-१९, गोठाण विस्तार योजना, गाव खारघर, तालुका पनवेल, जिल्हा रायगड पनवेल महानगरपालिकेच्या हद्दीत, नोंदणी जिल्हा-उपजिल्हा पनवेल, महाराष्ट्र. मालमत्ता -३: दुकान/युनिट क्र. १०,११, १२ आणि १३ तळमजला, भूखंड क्रमांक ४१, सेक्टर-१९, गोठाण विस्तार योजना, गाव खारघर, तालुका पनवेल, जिल्हा रायगड पनवेल महानगरपालिकेच्या हद्दीत, नोंदणी जिल्हा-उपजिल्हा पनवेल, महाराष्ट्र	मे १६, २०२३ १.८९,५०,२५८/-	३०-जाने-२०२३	
१४.	श्री हिंदिया मर्चंटाइल प्रायव्हेट लिमिटेड/ श्री. नामदेव अंबाजी महाजन/ किरण नामदेव महाजन/ श्री. समीर नामदेव महाजन/ श्री. स्मृती समीर महाजन/ मी. सुशीला नामदेव महाजन/ प्लॉट नं. २२, विंग-ए, क्रिस्टल-11, सिंधी सोसायटी, एस. टी. रोड, जिमझायाजवळ. चेंबूर पूर्व, महाराष्ट्र मुंबई - ४०००७१. -६२३१०५००३३६९९	मालमत्ता-१: प्लॉट क्रमांक १०१, वैकुंठ बिल्डिंगमधील पहिला मजला, वैकुंठ को-ऑपरेटिव्ह हाउसिंग सोसायटी लिमिटेड, प्लॉट क्रमांक ३५७ वर, लिटल मलबार हिल, ८ वा रोड, सिंधी सोसायटी, सी.टी.एस. क्र. १२८(सी), गाव चेंबूर, तालुका कुर्ली, चेंबूर, मुंबई ४०००७१. मालमत्ता -२: प्लॉट क्रमांक १०२, वैकुंठ इमारतीतील पहिला मजला, वैकुंठ को-ऑपरेटिव्ह हाउसिंग सोसायटी लिमिटेड, प्लॉट क्रमांक ३५७ वर, लिटल मलबार हिल, ८ वा रोड, सिंधी सोसायटी, सी.टी.एस. क्र. १२८(सी), गाव चेंबूर, तालुका कुर्ली, चेंबूर, मुंबई ४०००७१	मे २०, २०२३ २,२८,७६,२५४/-	०२-मार्च-२०२३	
१५.	वायुदूत मल्टी सर्व्हिसेस प्रायव्हेट लिमिटेड/ श्री. शांकी सुशीलकुमार अग्रवाल/श्रीम. सुमन सुशील अग्रवाल/श्रीम. अलीशा महेश भंभाणी/ श्री. सुशील नंदलालजी अग्रवाल/ ४०६, ४था मजला, डी एलिनार, अनिता केंद्राजवळ, हनुमान मंदिराजवळ, सोनवल क्रॉस लेन-२, गोंगाव पूर्व, महाराष्ट्र मुंबई - ४०००६३. -०३३७७५०००३८७३	मालमत्ता-१: प्लॉट क्रमांक ८०४,८वा मजला, टॉवर-१२, लोढा बेलमोंडो सुब्रत रॉय समोर, सहारा स्टॅडियम, सव्हे क्रमांक २०५(सी), २२१(सी), २२५(सी), २२६(सी), २२७(सी), २२८(सी), २२९ ते २३ २४२, २४३ ते २४७, २४८, २४९, २५१, २५२ ते २५६, ३५८, ३५९, ३६०, गाव गव्हे तालुका मावळ, जिल्हा पुणे, महाराष्ट्र येथे. मालमत्ता-२: युनिट क्रमांक ४०६, डी-एएमएस, अहलांटा टॉवरजवळ, सोनवाला क्रॉस लेन -२, सव्हे क्रमांक १२५ (भाग) आणि १२६ (भाग), सीटीएस क्रमांक ५४० आणि ५४०/३ ते १२, गाव महाडी, मालाड, गोंगाव पूर्व, मुंबई, महाराष्ट्र ४०००६३	मे २०, २०२३ ३,७७,३३,३६६/-	०२-जाने-२०२३	
१६.	मे. व्ही राव बिल्डकॉन/ श्री. राजेश राधेश्याम गुप्ता/श्रीम. पुष्पा राधेश्याम गुप्ता/श्रीम. रूपा राजेश गुप्ता/ चौथा मजला, ११७/११७ए/११३, दुकान क्र. ४०१, आर. के. बिझनेस सेंटर, कल्याण रोड, भिवंडी, महाराष्ट्र ठाणे -४२१३०२. -१००००५००४७७६	प्लॉट क्रमांक ८०१ ८वा मजला, इमारत क्रमांक ०१, ऑर्किड सीएचएस लि., हिरानंदानी मेडोज, सव्हे क्रमांक २३, हिस्सा क्रमांक ०१, गट क्रमांक ४७/१ भा. ४७/२, ४७/३, गाव चितलसर आणि मानपाडा, तालुका ठाणे, नोंदणी जिल्हा व उपजिल्हा ठाणे, महाराष्ट्र	मे २०, २०२३ २,००,५०,९२८/-	२७-फेब्रु-२०२३	
१७.	मे. भाग्यती एंटरप्रायझेस - हिंदू अधिका कुटुंब/कर्ता- श्री. राजेश इंंदरनाथ बेरी/श्री. रैना राजेश बेरी/ श्री. रोहित इंंदरनाथ बेरी/श्रीम. सविता इंंदरनाथ बेरी/ ऑफिस क्र. २०६, २रा मजला, समुद्री कमर्शियल, एकराईन मॉल जवळ मालाड पश्चिम, सेमिन्ट्री हाइट्स समोर, महाराष्ट्र मुंबई ४०००६४. -०१८५०५००४०४०/०१८५०५००००२७	कार्यालय क्र. २०६, २रा मजला, समुद्री कमर्शियल प्रियासेयर्स को-ऑपरेटिव्ह सोसायटी लिमिटेड मध्ये "समुद्री" म्हणून ओळखली जाणारी इमारत, प्लॉट-डी विस्तार, निचोली बंदर रोड, बंद. मालाड लिंक रोड, मालाड पश्चिम, सी.टी.एस. क्रमांक १४०६/४, गाव मालाड(दक्षिण), तालुका बोरीवली, मुंबई -४०००६४	मे २५, २०२३ १.५५,८४,४३२/-	२९-डिसें-२०२२	
१८.	एलेसेस फॅशन अँड लाइफस्टाइल इंडिया प्रायव्हेट लिमिटेड/ श्री. रिमकु तोडर सिंग/ श्री. रौतान सिंग रावत/ श्री. चंद्रकांत आनंद जव्हे/ श्री फतेह सिंग रावत/ ६२, ५ वा मजला, १२/१४, महाराष्ट्र भवन, बोरा मशीद स्ट्रीट, ऑर, बोरा बाजार स्ट्रीट, फोर्ट मुंबई ४००००१. - ३४४५०५०००३२/ ३४४५५५०००००३	मालमत्ता क्रमांक ३०३, तिसरा मजला, सी-विंग, इमारत क्रमांक ०९, अर्निट गॅलेरीसी, सव्हे क्रमांक ३५२ (नवीन), हिस्सा क्रमांक ३, जुना सव्हे क्रमांक २२८/३, विभाग क्रमांक ५, मोजे गाव, चुनचंद्र , तालुका वसई, उपजिल्हा आणि जिल्हा पालघर (पूर्वीचे ठाणे), महाराष्ट्र	मे ३०, २०२३ १.२४,०९,४४९/-	०५-डिसें-२०२२	
१९.	मे. हंसराज केव्हेजेस प्रायव्हेट लिमिटेड/ श्री. धर्मेष्ट हंसराज सिंग/श्रीम. बबिता धर्मेष्ट सिंग/ ५बी-२०२, टेक्नो पार्क-२, ऑल्टिफिन्ड इजिनियर्स सीएएसएल, कांदिवली पूर्व, महाराष्ट्र मुंबई ४००१०१. - ०२६७७५००२४५१/०२६७५५००००१३	प्लॉट नं. २०२, एमालाड-बी, दुसरा मजला, टेक्नोपार्क-एल ऑल्टिफिन्ड इजिनियर्स सी. एच. एस. लिमिटेड, सीटीएस क्रमांक ८०९-ए/११९-ए/११९/२ ते ६, पोईसर, तालुका बोरीवली, मुंबई उपनगर, गाव ठाडूर, कांदिवली (पूर्व), मुंबई, महाराष्ट्र ४००१०१	मे ३०, २०२३ १,४३,१८,१२९/-	३०-एप्रिल-२०२२	
२०.	सुजल एन्व्हायरोटेक प्रायव्हेट लिमिटेड/ श्री. अविनाश महादेव कदम/ श्री. प्रसाद भांडुंग मोरे/श्रीम. प्रिती अविनाश कदम/ सुमप पर्वावरण विकास प्रायव्हेट लिमिटेड - त्याचे संचालक श्री. अविनाश महादेव कदम आणि श्रीम. प्रिती अविनाश कदम यांच्या माध्यमातून/ २रा मजला, बीएल. नं. ००८, गुरुकुपा सोसायटी, एस. टी. वर्कशॉप जवळ, पोखरण रोड, महाराष्ट्र ठाणे ४००६१२. -१२४४०५००००१२८/ १२४४४५००००००३	मालमत्ता-१: दुकान क्रमांक ०८-०९, तळमजला, बी-विंग श्रीनाथ रेसिडेन्सी इमारतीतील श्रीनाथ रेसिडेन्सी को-ऑपरेटिव्ह हाउसिंग सोसायटी लिमिटेड, बव्दीना नगर, भांडुंग गाव, भांडुंग पूर्व, मुंबई-४००४२ येथे स्थित सीटीएस क्रमांक ४८७/६, गाव भांडुंग, तालुका कुर्ली, नोंदणी जिल्हा आणि उपजिल्हा मुंबई शहर आणि मुंबई उपनगर, महाराष्ट्र. मालमत्ता -२: प्लॉट क्र. १०३, पहिला मजला, श्रीनाथ रेसिडेन्सी इमारतीतील बी-विंग-श्रीनाथ रेसिडेन्सी को-ऑपरेटिव्ह हाउसिंग सोसायटी लिमिटेड, जयदीप नगर, भांडुंग व्हिलेज, भांडुंग पूर्व, मुंबई -४०००४२ या नावाने ओळखल्या जाणाऱ्या सोसायटीमध्ये सीटीएस क्रमांक ४८७/६, गाव भांडुंग, तालुका कुर्ली, नोंदणी जिल्हा आणि उपजिल्हा मुंबई शहर आणि मुंबई उपनगर, महाराष्ट्र	जून ०६, २०२३ १.१४,६१,९५६/-	३०-जाने-२०२३	
२१.	मे. ओम क्रिएशन/ श्री. हंशेरा पंचभाई पटेल/ श्रीम. हेतलबेन हंशेराभाई पटेल/ दुकान क्रमांक ८, आदम कासम चावड, धर्मवीर समोरी बाजार, सांताक्रूझ उद्यान, पी. एम रोड, खोतवाडी, मुंझा महाराष्ट्र मुंबई ४०००५४. - ०२०१०५०५००८८८/०२०१९५०००००५	प्लॉट क्रमांक ४०, तळमजला, द फैअर लाईफ को-ऑपरेटिव्ह हाउसिंग सोसायटी लिमिटेड, २९, सिधुवाडी, एम. जी. रोड, घाटकोपर पूर्व, मुंबई - ४०००७७ लँड बेअरिंग सीटीएस क्र. ११, मोजे गाव, भांडुंग पूर्व, मुंबई-४०००६४, अंतिम भूखंड क्रमांक १८, घाटकोपर-किरोल, तालुका कुर्ली, नोंदणी उपजिल्हा मुंबई उपनगर, जिल्हा मुंबई, महाराष्ट्र	जून ०६, २०२३ १,०२,९०,६७३/-	१६-फेब्रु-२०२३	
२२.	ट्रज इंडिगिअरिंग सिस्टीम प्रायव्हेट लिमिटेड/ श्री. दिनेश गणपत शिर्के/ श्रीम. सुप्रिया दिनेश शिर्के/ एच-२०२, पार्थ कॉम्प्लेक्स, चैतन्य संकुल कापड रोड, गाव शिरागण, महाराष्ट्र ठाणे ४२१२०३. - २७८७७५०००७७३४/ २७८७५५०००००४	प्लॉट नं. २०२, दुसरा मजला, विंग-एफ, पार्थ कॉम्प्लेक्स, सव्हे नंबर १८, हिस्सा नं. ओ, आणि सव्हे नं. ११, हिस्सा नंबर ए/४ (पूर्वीचा हिस्सा नंबर ० भाग) प्लॉट नंबर ०५, शिरागव, तालुका अंबरनाथ, जिल्हा ठाणे येथे स्थित, कुमठारग बदलापूर नगर परिषदेच्या मर्यादेसह, महाराष्ट्र	जून ०१, २०२३ १.२१,५८,९७३/-	०३-फेब्रु-२०२३	
२३.	मोदी प्लेझिंग अँड व्हॉर्ल्डिंग प्रायव्हेट लिमिटेड/ श्री. मोहम्मद अब्बास मोदी/ श्री. बुरहानुद्दीन मोहम्मद मोदी/ श्री. तस्नीम मोहम्मद मोदी/ ६०, हुसेनी लडका बाजार, २४२, बेलासिंग रोड, महाराष्ट्र मुंबई ४००००८. - ००४०५१३२१४४/०००४०५१२७५६३१	मालमत्ता -२: नवीन परिसर - युनिट क्रमांक ७-३५०६, ८५ वा मजला, अल-सदाह म्हणून ओळखली जाणारी नवीन इमारत, सी.एस. क्रमांक ३६२७ ते ३६३७ आणि १/३६२५, मुलेखर विभाग, इब्राहिम रहमदुल्ला रोड, भेंडी बाजार पश्चिम , मुंबई, ४००००३. मालमत्ता -२: नवीन जागेचे वाटप - युनिट क्रमांक ए-३५०७, ३५ वा मजला, अल-सदाह नावाने ओळखली जाणारी नवीन इमारत, सी.एस. क्रमांक ३६२७ ते ३६३७ आणि १/३६२६ मुलेखर वि			